

IN THE COURT OF VACATION SESSIONS JUDGE (PRINCIPAL SESSIONS COURT),
RAMANATHAPURAM

PRESENT: Thiru.R.Shanmugasundaram, B.com., L.L.B.,
Vacation Sessions Judge,
Principal District and Sessions Judge,
Ramanathapuram.

திருவள்ளூர் ஆண்டு 2052 தமிழ் ஸ்ரீ பிலவ ஆண்டு வைகாசி மாதம் 13-ம் நாள் வியாழக்கிழமை

Thursday, the 27th day of May 2021

Cr.M.P.No. 24 of 2021

1. Gurukaleeshwaran, aged about 30 years, S/o. Abimanyu, Muthuvayal, Paramakudi Taluk, Ramanathapuram District.
2. Abimanyu, aged about 49 years, S/o. Karuppaiah, Muthuvayal, Paramakudi Taluk, Ramanathapuram District.
3. Jeyaganthi, aged about 42 years, S/o. Karuppaiah, Muthuvayal, Paramakudi Taluk, Ramanathapuram District.

...Petitioners/ Accused

/vs/

State, through the Inspector of Police,
DCB Ramanathapuram
in Cr.No. 01/2021

...Respondent/Complainant

For petitioners : Thiru. S.Chellamani, Advocate.
For respondent : Thiru.K.N. Karunakaran, Public Prosecutor,

PETITION FILED ON 04.05.2021 FOR ANTICIPATORY BAIL U/S 438 Cr.P.C.
ORDER

The anticipatory bail application is filed by the Petitioners/Accused in Cr.No. 01/2021 on the file of the respondent police. Notice for the said anticipatory bail application is given to the Learned Public Prosecutor.

The anticipatory bail application is taken for hearing in view of the country wide lock-down announced by the Union Government and the State Government in view of COVID-19 threat perception and hearing of the bail application is made through Jitsi Meet, sitting in my residence and connected through Jitsi Meet to connect to both sides counsels through the technology support of the System Officer.

Both sides arguments were heard through Jitsi Meet Call.

The respondent police has filed a case against the petitioners in Crime No. 01/2021 under sections 406 and 420 of Indian Penal Code.

The learned counsel for the petitioner would submit that he is not pressing the petition.

Hence, this petition is dismissed as not pressed.

Pronounced by me in open Court this the 27th day of May 2021.

Sd/- R. Shanmuga Sundaram,

Vacation Sessions Judge,
Principal District and Sessions Judge,
Ramanathapuram.